

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.07.2021** at **10.30 A.M**
THROUGH VIDEO CONFERENCING

PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : IA/1257/IB/2020 IN CP/600/IB/2018
NAME OF PETITIONER : Mathur Sabhapathy Viswanathan (RP)
M/s Galaxy Cosmetics Pvt Ltd
NAME OF RESPONDENT : Sri Annamalaiyar Products
SECTION : 60(5) of IBC 2016

ORDER

The Petitioner/Liquidator is represented by the Ld. Counsel Mr. M.S. Viswanathan and the Respondent is represented by the Ld. Counsel Mr. Elango Jayabalan through video conferencing mode.

Ld. Counsel for Respondent states that there is no money due and payable to the Applicant and further states that there is a civil dispute case ~~is~~ pending for a sum of Rs.72,874/- before the Hon'ble Pondicherry Court.

Ld Counsel for the Respondent seeks time to file Counter in this matter.

List the matter on **24.08.2021** for Counter and hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

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(R. SUCHARITHA)
MEMBER (JUDICIAL)